

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work pertaining to Home Department in the Central Administrative Tribunal Jammu Bench.

Government Order No. 17045-JK(LD) OF 2023.
Dated. 14 - 12- 2023.

In supersession of Government Order No. 9186-JK(LD) of 2023 dated 22-06-2023, it is hereby ordered that Litigation work pertaining to Home Department in the Central Administrative Tribunal Jammu Bench shall be dealt with by Mr. Hunar Gupta, Deputy Advocate General in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 14-12-2023.

Copy to the:

1. Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary), Home Department. This is with reference to UO dated 21-11-2023. UO case is returned herewith.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
5. Director Archives, Archaeology and Museums, J&K, Jammu.
6. Director Litigation Jammu.
7. Mr. Hunar Gupta, Deputy Advocate General

Ukubial

Neysyale
14-12-23

8. All Officers of Department of Law, Justice and P.A.
9. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Incharge Website
11. Government Order File.
12. Concerned File.

Reyaz Ali Bhat
14-12-23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Uhalie
14-12-2023.